

from the Government of India to take up this project as a national project?

Shri Hathi: If the hon. Member means whether it will be financed from the Central Government funds, we have been advancing loans for this project.

Shri B. S. Murthy: We want to know whether the Andhra Government has asked for more.

Shri Hathi: Yes, Sir. They had asked for Rs. 2.5 crores more. We have given them Rs. 1 crore.

Shri B. S. Murthy: May I know why the full amount asked for was not given?

Shri Hathi: Allotment has to be made, having regard to the overall financial position. This is just the amount that the Andhra Government have provided in the budget. They have provided Rs. 6.5 crores. We have given them Rs. 5.5 crores. We are giving them Rs. 1 crore more. That will make it Rs. 6.5 crores, which the Andhra Government has provided in the budget.

Shri B. S. Murthy: Is it not a fact that the progress at the Nagarjuna Sagar Project is up to the schedule, and sometimes more than the schedule? Therefore, is it not necessary for the Central Government to encourage it in view of the food scarcity in the country?

Mr. Speaker: The hon. Minister has said that the Andhra Government have provided only Rs. 6.5 crores in the budget. Originally, Rs. 5.4 crores were given. The balance has since been paid. Is the hon. Member saying that the hon. Minister must assure the Andhra Government something more notwithstanding the fact that they have made provision for only Rs. 6.5 crores? In the absence of any information from the Andhra Government, what is the point in asking this question?

Shri B. S. Murthy: Is it not a fact that the Andhra Government have asked for more grants and also ex-

plained their inability to meet the demand in order to keep up the progress of the work at Nagarjuna Sagar?

Mr. Speaker: Over and above what is provided in the budget?

Shri Hathi: As I have stated, they have asked for Rs. 2.5 crores of additional funds. Rs. 5.4 crores were already provided, that is, they have asked for that and we have already given that loan. Then they wanted Rs. 2.5 crores more. I fully appreciate the hon. Member's anxiety that more funds should flow from the Central Government, as the work is progressing to the schedule. I also know that. I have seen that work is being carried on. But there are certain restrictions. We have to distribute the funds, having regard to the resources that are available. We have been able to make a saving of Rs. 1 crore from one project and that has been given to them.

Red Cross Conference in Delhi

*871. **Shri B. S. Murthy:** Will the Minister of Health be pleased to state:

(a) whether the recent Red Cross Conference passed resolutions requesting for the introduction of Red Cross History and Aims in the school and college curricula; and

(b) if so, the steps taken for the implementation of the same?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir.

(b) Government have not so far been requested by the Indian Red Cross Society to take any action in this matter.

Conference on Fisheries

*874. **Shri Warior:** Will the Minister of Food and Agriculture be pleased to state:

(a) the decisions of the Conference of State Ministers on fisheries held at Bombay in November, 1957; and

(b) the steps taken by Government to implement any of those decisions?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) The recommendations of the Conference are placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 83].

(b) These have been forwarded to the State Governments concerned and the Ministries/Departments in the Centre for necessary action.

Shri Warrior: In view of the fact that this Conference has discussed only offshore fishing and not fresh water fishing, may I know why fresh water fishing was left out and why the Conference did not make any recommendations in that regard?

Shri M. V. Krishnappa: It is true that only offshore fishing was discussed in that Conference. But the question of fresh water fishing will be taken up very soon with the seven maritime States. We intend meeting somewhere in Orissa or in West Bengal to discuss about inland fisheries.

Shri Panigrahi: May I know whether the Chilka lake fisheries was taken into consideration by this Conference?

Shri M. V. Krishnappa: That was one of the subject matters. In that Conference the Orissa Government was properly represented.

Shri V. P. Nayar: I find from the statement that the Conference has made specific recommendations for the introduction of refrigerated wagons in the various railways and for years now we are assured by the Railway Minister that one or two wagons would be introduced. May I know whether the Ministry of Food and Agriculture have a target for the refrigerated wagons and, if so, what is the number and the time within which we will have it on the railways?

Shri M. V. Krishnappa: We want to introduce 20 wagons on various gauges in the Second Plan period all over the country. We invited a global tender for a normal contract for this. But since the number was so small, none came forward to tender for this. So, with the help of the Railway Minis-

try, we have decided to construct them, as far as possible, here in India. I am sure that within eighteen months we will be able to put on the rails about two wagons, especially in the Malabar coast.

Shri Achar: May I know what the main decisions are?

Shri M. V. Krishnappa: It has been placed on the Table of the House. The Conference concentrated mostly on bringing fishermen under co-operatives, mechanisation of boats, processing of fish and developing inland trade for fish by placing them under refrigeration.

Shri V. P. Nayar: In view of the fact that refrigerated wagons are costly, and also in view of the fact that they are difficult to get, may I know whether the Government have requested institutions like the Kharapur institute to do research and find out cheap method of constructing refrigerated wagons.

Shri M. V. Krishnappa: In fact, we are trying to have insulated wagons rather than refrigerated wagons.

Shri Warrior: May I know whether Government has considered the steps to be taken to eliminate competition by big fishing companies with ordinary fishermen?

Shri M. V. Krishnappa: In fact, the big companies are rendering service to the fishermen. They are purchasing all the fish from the fishermen and finding markets for them overseas. They earn us dollars by exporting fish to Ceylon, Malaya and America.

Krishna Barrage in Andhra Pradesh

*875. **Shri Balarama Krishnaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the work on Krishna Barrage in Andhra Pradesh has been held up due to the shortage of steel;

(b) whether Government have received any representation from the